

HIGH COURT OF SIKKIM
G A N G T O K

No. 346 /Confdl./HCS

Dated: 12.9.19

SIKKIM JUDICIAL SERVICE EXAMINATION, 2019

CORRIGENDUM

Employment Notice of High Court of Sikkim published on 03.09.2019 inadvertently incorporated the following clause which hereby stands deleted:-

7(iv) "Certificate from the District Judge, where the candidate practices, or within whose jurisdiction he ordinarily resides, to have sufficient knowledge of Nepali or any other local languages of the State to enable him to speak, read, write and translate with facility from Nepali/other local languages of the State into English and vice versa".

The last date of submission of application as mentioned at clause 7 of Employment Notice dated 03.09.2019 is extended till 15.10.2019.

Sd

REGISTRAR GENERAL